

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **05.12.2025** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

| S.No. | Case No.                                                                                                                                               | Name of the Parties                                                                                                                                         | Counsel for Appellants | Counsel for Respondents |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 609/2025<br>For Condone Delay<br>IA No. 1695/2025<br>For Stay<br>IA No. 1696/2025<br>For Exemption<br>IA No. 1697/2025 | Dinesh Kothari<br>Suspended Director,<br>JKS The Banyaan Pvt<br>Ltd & 2 Ors<br>Vs<br>Rajalakshmi<br>Vardarajan, Liquidator<br>of JKS The Banyaan<br>Pvt Ltd | Mr. Pawan Jhabakh      |                         |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 616/2025<br>For Condone Delay<br>IA No. 1714/2025                                                                      | R Venkatakrishnan<br>Liquidator of Infinitas<br>Energy Solutions Pvt<br>Ltd<br>Vs<br>S Rajendran<br>Shree Ganesh EPC Pvt<br>Ltd & Anr.                      | Mr. VV Sivakumar       |                         |

Defective Cases

| S.No. | Case No.                                                                                                                                       | Name of the Parties                                                               | Counsel for Appellants | Counsel for Respondents |
|-------|------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|------------------------|-------------------------|
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 597/2025<br>For Stay<br>IA No. 1684/2025<br>For Condone Delay<br>IA No. 1685/2025<br><br><b>(With Defects)</b> | Hussain Somjee<br>Vs<br>Assets Care &<br>Reconstruction<br>Enterprise Ltd & Anr.  | Mr. Joshua Samuel      |                         |
| 4.    | Comp App (AT) (CH)<br>(Ins) No. 598/2025<br>For Condone Delay<br>IA No. 1686/2025<br>For Stay<br>IA No. 1687/2025<br><br><b>(With Defects)</b> | Iqbal Jumabhoy<br>Vs<br>Assets Care &<br>Reconstruction<br>Enterprise Ltd. & Anr. | Mr. Joshua Samuel      |                         |

For Orders

| S.No. | Case No.                                                                                                                                                                                                           | Name of the Parties                                                                          | Counsel for Appellants | Counsel for Respondents                                                                                                             |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|------------------------|-------------------------------------------------------------------------------------------------------------------------------------|
| 5.    | TA (AT) No. 6/2022<br>(Comp App (AT) No. 361/2018<br>IA No. 192/2018<br>For Exemption<br>IA No. 1748/2018<br>For Stay<br>IA No. 1749/2018                                                                          | O Arumugasamy<br>Vs<br>TR Mills Pvt Ltd & 15 Ors<br><br><b>WITH</b>                          | Mr. Pranav V Shankar   | Mr. Yesu Mishra R3<br>Mr. S Eshwar-R5-R7<br>Mr. Praveen Kumar R10<br>Mr. K Moorthy R12<br>Mr. Aman Nalina<br>Lingesh-R13- R16       |
| 6.    | TA (AT) No. 12/2022<br>(Comp App (AT) No. 259/2018)                                                                                                                                                                | M Chandraprabha & 2 Ors.<br>Vs<br>M. Leela & 11 Ors.<br><b>WITH</b>                          | Mr. S Eshwar           | Mr. Aman Nalina<br>Lingesh- R1- R4<br>Mr. Yesu Mishra R7                                                                            |
| 7.    | TA (AT) No. 13/2022<br>(Comp App (AT) No. 258/2018<br>For Stay<br>IA No. 1196/2018)                                                                                                                                | Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors<br>Vs<br>M. Leela & 10 Ors.<br><b>WITH</b> | Mr. S Eshwar           | Mr. Aman Nalina<br>Lingesh-R1-R4<br>Mr. Yesu Mishra R6<br>Mr. Praveen Kumar R8<br>Mr. K Moorthy R11                                 |
| 8.    | TA (AT) No.16/2022<br>(Comp App (AT) No. 310/2018<br>For Stay<br>IA No. 1353/2018<br>For Exemption<br>IA No. 1359/2018)<br>For Direction<br>IA No. 1150/2024                                                       | M. Nagaraj & 4 Ors.<br>Vs<br>M. Leela & 13 Ors.<br><br><b>WITH</b>                           | Mr. Yesu Mishra        | Mr. Aman Nalina<br>Lingesh-R1-R4<br>Mr. S Eshwar- R6, R8- R10<br>Mr. Praveen Kumar R12<br>Mr. K Moorthy R13                         |
| 9.    | TA (AT) No. 19/2022<br>(Comp App (AT) No. 360/2018<br>For Direction<br>IA No. 188/2018                                                                                                                             | O Arumugasamy<br>Vs<br>Chandra Spinning and Weaving Mills Pvt Ltd & 15 Ors.<br><b>WITH</b>   | Mr. Pranav V Shankar   | Mr. S Eshwar- R1-R4<br>Mr. Yesu Mishra R5<br>Mr. Praveen Kumar R9<br>Mr. K Moorthy R12A, R12B<br>Mr. Aman Nalina<br>Lingesh-R13-R16 |
| 10.   | TA (AT) No. 21/2022<br>(Comp App (AT) No. 277/2018<br>For Stay<br>IA No. 1347/2018)                                                                                                                                | M.S Nagarathna & 3 Ors<br>Vs<br>M Leela & 10 Ors.<br><b>WITH</b>                             | Mr. Naman Jhabakh      | Mr. Aman Nalina<br>Lingesh- R1-R4<br>Mr. Pranav V Shankar<br>Mr. Praveen Kumar                                                      |
| 11.   | IA No. 1666/2025<br>(For Substitution)<br>in<br>TA (AT) No. 23/2022<br>(Comp App (AT) No. 309/2018<br>For Stay<br>IA No. 1351/2018<br>For Exemption<br>IA No. 1352/2018)<br>Delay in filing IA<br>IA No. 1665/2025 | TR Mills Pvt Ltd & 5 Ors<br>Vs<br>M. Leela & 8 Ors                                           | Mr. Naman Jhabakh      | Mr. Aman Nalina<br>Lingesh- R1-R4<br>Mr. S Eshwar - R7-R9<br>Mr. Pranav V Shankar<br>Mr. Praveen Kumar                              |

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| 12. | IA No. 1535/2025<br>(For Restoration)<br>in<br>Restoration App No.<br>19/2025<br>in<br>Restoration App No.<br>902015/2025<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 35/2021<br>(For Condone Delay<br>IA No. 82/2021)<br>For Condone Delay<br>IA No. 831/2025 | Sree Sankeshwara<br>Foundation &<br>Investments<br>Vs<br>Velli Paramasivam, IRP<br>of Dugar Housing Ltd.<br>& 2 Ors.                                                   | Mr. Arun Shabari   |                                                                                                                   |
| 13. | Comp App (AT) (CH) No.<br>100/2023<br>For Stay<br>IA No. 1263/2023                                                                                                                                                                                          | Paul Joseph<br>Vs<br>Bhagyodayam<br>Company, rep by Jinan<br>KR & 4 Ors                                                                                                | Mr. Ashok B Shenoy | Mr. Vinay Mathew<br>Joseph R1                                                                                     |
| 14. | IA No. 1412,<br>1670/2025<br>(For Additional Docs)<br>in<br>Comp App (AT) (CH) No.<br>71/2024<br>For Stay<br>IA No. 1080/2024<br>For Exemption<br>IA No. 1081/2024<br>For Interim relief<br>IA No. 1082/2024<br>Delay in filing the IA<br>IA No. 1671/2025  | Dr. Madhukar G<br>Angur<br>Vs<br>Abhay Govind Chebbi<br>& 21 Ors.                                                                                                      | Ms. Ashima Mandla  | Ms. Vandana PL R1<br>R3 R4 R5 R6<br>Mr. Cyril Prasad Pais<br>R2 R13 R22<br>Mr. Chandramouli<br>Prabhakar- R10 R20 |
| 15. | IA No. 1500/2025<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 533/2025<br>For Direction<br>IA No. 1497 &<br>1498/2025<br>For Stay<br>IA No. 1499/2025                                                                                    | Ravi Ramesh Babu &<br>Anr.<br>Vs<br>Rajesh Chillale<br>Former RP, Chairman,<br>Monitoring Committee<br>for Bharatiya Vaidhya<br>Vidhan Ltd & 8 Ors.<br><br><b>WITH</b> | Mr. Asad Hussain   |                                                                                                                   |
| 16. | IA No. 1501/2025<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 534/2025<br>For Direction<br>IA No. 1502 &<br>1504/2025<br>For Stay<br>IA No. 1503/2025                                                                                    | Ravi Ramesh Babu &<br>Anr.<br>Vs<br>Rajesh Chillale<br>Former RP, Chairman,<br>Monitoring Committee<br>for Bharatiya Vaidhya<br>Vidhan Ltd & 8 Ors.<br><br><b>WITH</b> | Mr. Asad Hussain   |                                                                                                                   |
| 17. | IA No. 1529/2025<br>(Delay in refiling)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 544/2025<br>For Direction<br>IA No. 1526 &<br>1528/2025<br>For Stay<br>IA No. 1527/2025                                                                                    | Ravi Ramesh Babu &<br>Anr.<br>Vs<br>Rajesh Chillale<br>Former RP, Chairman,<br>Monitoring Committee<br>for Bharatiya Vaidhya<br>Vidhan Ltd & 8 Ors.                    | Mr. Asad Hussain   |                                                                                                                   |

|     |                                                                                                                                                          |                                                                                                                                         |                                                  |                                                             |
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| 18. | IA No. 1434/2025<br>(Delay in refiling)<br>in<br>Comp App (AT) (CH) No.<br>127/2025<br>For Stay<br>IA No. 1432/2025<br>For Direction<br>IA No. 1433/2025 | Ravi Ramesh Babu & Anr.<br>Vs<br>Kanti Conductors Ltd & 8 Ors                                                                           | Mr. Asad Hussain                                 |                                                             |
| 19. | Comp App (AT) (CH) No.<br>03/2024                                                                                                                        | Laila Babu & Anr.<br>Vs<br>Dr.PK Abraham& 5 Ors                                                                                         | Ms. Karthika Jinan<br>Mr. Vinay Mathew<br>Joseph | Mr. Babu Cherukara<br>R1, R2<br>Mr. Philip Mathew<br>R3- R5 |
| 20. | Comp App (AT) (CH) No.<br>20/2024<br>For Stay<br>IA No. 351/2024                                                                                         | Galipoglu Hidromas<br>India Manufacturing<br>Pvt Ltd & Anr.<br>Vs<br>Galipoglu Hidromas<br>Hidrolik Otomotive<br>Sanayi Ve Ticaret A.S. | Ms. Vandana Raheja                               | Ms. Lily Francis                                            |

#### For Direction

| S.No. | Case No.                                                                                                                                               | Name of the Parties                                                                                                                  | Counsel for Appellants | Counsel for Respondents   |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|------------------------|---------------------------|
| 21.   | Comp App (AT) (CH)<br>(Ins) No. 256/2025<br>For Stay<br>IA No. 725/2025<br>For Exemption<br>IA No.726/2025                                             | M. Chandra<br>Bushanaswamy Reddy<br>Vs<br>National Bank of<br>Agriculture and Rural<br>Development (NABARD)<br>& Anr.<br><b>WITH</b> | Mr. Rohan Aloor        | Mr. T Ravichandran-<br>R1 |
| 22.   | IA No. 1667/2025<br>(To Adv. Hg.)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 257/2025<br>For Exemption<br>IA No. 727/2025<br>For Stay<br>IA No. 728/2025 | M. Rama Devi<br>Vs<br>National Bank of<br>Agriculture and Rural<br>Development (NABARD)<br>& Anr                                     | Mr. Rohan Aloor        | Mr. T Ravichandran-<br>R1 |

#### For Admission (After Notice)

| S.No. | Case No.                                                                                                          | Name of the Parties                                                                                                                                     | Counsel for Appellants     | Counsel for Respondents                                     |
|-------|-------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------|
| 23.   | Comp App (AT) (CH)<br>(Ins) No. 334/2023<br>For Stay<br>IA No. 1013/2023<br>Interim Injunction<br>IA No. 253/2024 | G. Subramaniam<br>Vs<br>Dr. SR Shriraam<br>Shekar, Liquidator of<br>RLS Alloys Pvt Ltd &<br>4 Ors.                                                      | Mr. Praveen Purohit        | Mr. Ramaswamy<br>Meyyappan- R1<br>Mr. G Dinesh Kumar-<br>R2 |
| 24.   | Comp App (AT) (CH) No.<br>15/2024<br>For Stay<br>IA No. 241/2024                                                  | The Assistant<br>Commissioner of GST<br>and Central Excise,<br>Cuddalore<br>Vs<br>A Anurag Goel,<br>Liquidator of Shree<br>Ambika Sugars Ltd. &<br>Anr. | Mr. P Raj Kumar<br>Jhabakh | Mr. Anant Merathia- R1<br>Mr. Avinash Krishnan<br>Ravi- R2  |

|     |                                                                                                               |                                                                                                                      |                              |                                                                                                                                 |
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| 25. | Comp App (AT) (CH)<br>(Ins) No. 68/2024<br>To dispense with<br>IA No. 200/2024<br>For Stay<br>IA No. 201/2024 | SP Coal Resources Pvt<br>Ltd<br>Vs<br>Integrated<br>Thermoplastics Ltd                                               | Mr. P Jesus Moris Ravi       | Mr. Varun Srinivasan                                                                                                            |
| 26. | Comp App (AT) (CH)<br>(Ins) No. 180/2024<br>For Stay<br>IA No. 491/2024                                       | Punjab National Bank<br>Rep by its AGM, PV<br>Lakshmi Narayanan<br>Vs<br>Pankaj Srivatsava &<br>Anr                  | Mr. Varun Srinivasan         | Mr. Abhishek Anand<br>R1<br>Ms. Krutika Raghavan<br>R2                                                                          |
| 27. | Comp App (AT) (CH)<br>(Ins) No. 419/2024<br>For Stay<br>IA No. 1141/2024                                      | Dr. KC Ramaswami<br>Vs<br>GV Ravikumar, RP of<br>Vangal Amman Health<br>Service Ltd & Anr                            | Ms. V Rajeswari              | Ms. PR Vandana- R1<br>Mr. R Vidhya Shankar<br>R2                                                                                |
| 28. | Comp App (AT) (CH)<br>(Ins) No. 22/2025<br>For Stay<br>IA No. 102/2025                                        | CS Hari Kumar<br>Vs<br>Sovereign Developers<br>and Infrastructure Ltd.<br>Rep by its RP,<br>Balakrishnan V           | Mr. Sai Srujan Tayi          |                                                                                                                                 |
| 29. | Comp App (AT) (CH)<br>(Ins) No. 39/2025<br>For Exemption<br>IA No. 146/2025                                   | Kanumuru Raghu<br>Rama Krishna Raju<br>Vs<br>Jammu And Kashmir<br>Bank & Anr.<br><b>WITH</b>                         | Mr. Yogesh Kumar<br>Jagia    | Mr. VV Sivakumar- R1                                                                                                            |
| 30. | Comp App (AT) (CH)<br>(Ins) No. 40/2025                                                                       | Jammu And Kashmir<br>Bank Ltd.<br>Vs<br>Kanumuru Raghu<br>Rama Krishna Raju<br><b>WITH</b>                           | Mr. VV Sivakumar             | Mr. Yogesh Kumar<br>Jagia                                                                                                       |
| 31. | Comp App (AT) (CH)<br>(Ins) No. 41/2025                                                                       | Jammu And Kashmir<br>Bank Ltd.<br>Vs<br>Kanumuru Bharat<br><b>WITH</b>                                               | Mr. VV Sivakumar             | Mr. Yogesh Kumar<br>Jagia                                                                                                       |
| 32. | Comp App (AT) (CH)<br>(Ins) No. 42/2025<br>For Exemption<br>IA No. 150/2025                                   | Kanumuru Bharat<br>Vs<br>Jammu And Kashmir<br>Bank & Anr                                                             | Mr. Yogesh Kumar<br>Jagia    | Mr. VV Sivakumar- R1                                                                                                            |
| 33. | Comp App (AT) (CH)<br>(Ins) No. 66/2025<br>For Stay<br>IA No. 218/2025<br>For Exemption<br>IA No. 394/2025    | Raksha Krishna<br>Murthy Udupa<br>Suspended Director of<br>Avishkar Innovative Pvt<br>Ltd<br>Vs<br>Canara Bank & Anr | Mr. Atul Madhavan            | Mr. ML Ganesh- R1<br>Mr. Ravindra Beleyur,<br>RP/R2                                                                             |
| 34. | Comp App (AT) (CH) No.<br>74/2025<br>For Stay<br>IA No. 751/2025<br>For Direction<br>IA No. 1398/2025         | Union Of India Through<br>SFIO<br>Vs<br>Satyam Computer<br>Services Ltd & 12 Ors<br><b>WITH</b>                      | Mr. Avinash Krishnan<br>Ravi | Mr. Palash Taing R2 R3<br>R13<br>Mr. Chidambara Sastry<br>Sarva R6 R7<br>Mr. Pranav<br>Gopalakrishnan R9<br>Mr. Vinod kumar R11 |

|     |                                                                                         |                                                                                                                                                                                            |                                            |                                                      |
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| 35. | Comp App (AT) (CH) No. 75/2025<br>For Stay<br>IA No. 752/2025                           | Union of India<br>Through SFIO<br>Vs<br>Maytas Properties Ltd<br>& 6 Ors.                                                                                                                  | Mr. Avinash Krishnan<br>Ravi               | Mr. Palash Taing R2 R3                               |
| 36. | Comp App (AT) (CH) No. 80/2025<br>For Stay<br>IA No. 783/2025                           | Union of India<br>Vs<br>Maytas Infra Ltd &<br>12 Ors                                                                                                                                       | Mr. Avinash Krishnan<br>Rav                | Mr. Palash Taing R2 R3<br>Mr. Raymond Albyness<br>R6 |
| 37. | Comp App (AT) (CH)<br>(Ins) No. 177/2025<br>For Stay<br>IA No. 470/2025                 | Shriram Finance Ltd.<br>Vs<br>P. Eswaramoorthy<br>Liquidator of Subhashri<br>Bio Energies Pvt Ltd                                                                                          | Mr. P Elayarajkumar<br>Mr. R Imayavaramban | Mr. B Dhanaraj                                       |
| 38. | Comp App (AT) (CH)<br>(Ins) No. 225/2025<br>For Stay<br>IA No. 637/2025                 | Ashwani Kumar Bhatia<br>Suspended Director of<br>ARS Energy Pvt Ltd<br>Vs<br>Canara Bank & Anr.                                                                                            | Mr. PS Suman                               | Mr. Varun Srinivasan<br>R1                           |
| 39. | Comp App (AT) (CH)<br>(Ins) No. 345/2025                                                | Govt of Tamil Nadu,<br>Commercial Taxes and<br>Registration Dept, Rep<br>by State Tax Officer<br>Nagercoil Rural Circle<br>Vs<br>S. Rajendran<br>Liquidator of Shree<br>Ganesh EPC Pvt Ltd | Mr. B Vijay                                | Ms. MS Elamathi                                      |
| 40. | Comp App (AT) (CH)<br>(Ins) No. 415/2025<br>For Exemption<br>IA No.1191 &<br>1260/2025  | R Venkatakrishnan<br>Liquidator for Infinitas<br>Energy Solutions Pvt<br>Ltd<br>Vs<br>Pawan Urja Services<br>Pvt Ltd<br><b>WITH</b>                                                        | Mr. VV Sivakumar                           | Mr. KR Arun                                          |
| 41. | Comp App (AT) (CH)<br>(Ins) No. 431/2025<br>For Exemption<br>IA No. 1233 &<br>1235/2025 | R Venkatakrishnan<br>Liquidator for Infinitas<br>Energy Solutions Pvt<br>Ltd<br>Vs<br>Kaveri Renewable<br>Energy Pvt Ltd<br><b>WITH</b>                                                    | Mr. VV Sivakumar                           | Mr. V Chandrababhu                                   |
| 42. | Comp App (AT) (CH)<br>(Ins) No. 433/2025<br>For Exemption<br>IA No. 1236 &<br>1238/2025 | R. Venkatakrishnan<br>Liquidator for Infinitas<br>Energy Solutions Pvt<br>Ltd<br>Vs<br>Narasimhan<br>Ramkhumar & 3 Ors.                                                                    | Mr. VV Sivakumar                           | Mr. KR Arun R1<br>Mr. Suhrith<br>Parthasarthy R3 R4  |
| 43. | Comp App (AT) (CH)<br>(Ins) No. 420/2025                                                | Ramakrishnan<br>Sadasivan, RP of<br>Connect Wind (India)<br>Pvt Ltd<br>Vs<br>MRF Limited                                                                                                   | Mr. J Manivannan                           | King & Partridge                                     |

|     |                                                                                                                       |                                                                                                                                  |                              |                    |
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| 44. | Comp App (AT) (CH)<br>(Ins) No. 436/2025<br>For Stay<br>IA No. 1246/2025                                              | Pradeep Kumar Sekar<br>& Anr.<br>Vs<br>Solar Semiconductor<br>Energy Systems (India)<br>Pvt Ltd Rep by RP<br>Murali Prasad Nalam | Mr. Pranav<br>Gopalakrishnan |                    |
| 45. | Comp App (AT) (CH)<br>(Ins) No. 488/2025<br>For Direction<br>IA No. 1388/2025<br>To dispense with<br>IA No. 1389/2025 | Regional Provident<br>Fund Commissioner-II,<br>EPFO<br>Vs<br>Furnace Fabrica (India)<br>Ltd, Rep by RP & Anr.                    | Mr. R Vishnu                 | Mr. Akash Menon R2 |
| 46. | Comp App (AT) (CH)<br>(Ins) No. 503/2025<br>For Stay<br>IA No. 1419/2025                                              | Summit Marine<br>Exports Pvt Ltd & Anr.<br>Vs<br>State Bank of India &<br>Anr.                                                   | Mr. Y Suryanarayana          |                    |

#### For Hearing

| S.No. | Case No.                                                                                                                                      | Name of the Parties                                                                                                                                                 | Counsel for Appellants      | Counsel for Respondents                                                     |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------|
| 47.   | Comp App (AT) (CH)<br>(Ins) No. 318/2021<br>For Stay<br>IA No. 663/2021                                                                       | Sitalakshmi Mills<br>Vs<br>TV Balasubramanian,<br>RP of Solingar Textiles<br>Ltd. & Anr.                                                                            | Mr. Niraj Kumar Singh       | Mr. Ravi Rajagopalan R1                                                     |
| 48.   | Comp App (AT) (CH)<br>(Ins) No. 330/2021                                                                                                      | Koteswara Rao<br>Karuchola, RP of<br>Viceroy Hotels Ltd.<br>Vs<br>Asset Reconstruction<br>Company (India) Ltd &<br>2 Ors.                                           | Mr. Ravi Rajagopalan        |                                                                             |
| 49.   | Comp App (AT) (CH)<br>No. 49/2022<br>For Directions<br>IA No. 573 & 575/2022<br>For Stay<br>IA No. 574/2022<br>To Adv. Hg.<br>IA No. 389/2024 | Medici Holdings Ltd<br>Vs<br>Photon Infotech Pvt Ltd<br>& 8 Ors.                                                                                                    | Mr. Niranjan<br>Rajagopalan | Mr. Pawan Jabakh<br>R1- R5<br>Mr. K. Moorthy R6- R8<br>Mr. V Mahesh, PCS R9 |
| 50.   | Comp App (AT) (CH)<br>No. 13/2024                                                                                                             | BRS Health and<br>Research Institute Pvt<br>Ltd<br>Vs<br>Dr. Bavaguthu<br>Raghuram Shetty &<br>2 Ors                                                                | Mr. K Gaurav Kumar          | Ms. I. Kalaivani, PCS<br>R1-R3                                              |
| 51.   | Comp App (AT) (CH)<br>(Ins) No. 41/2024<br>For Stay<br>IA No. 125/2024<br>For Urgent listing<br>IA No. 126/2024                               | Prashant Deshpande,<br>Erstwhile Director &<br>2 Ors<br>Vs<br>Matta Pedda Srinivas,<br>Liquidator of<br>Bartronics Global<br>Solutions Ltd. & 2 Ors.<br><b>WITH</b> | Mr. D Ganesh Raj            | Mr.T Deendhayalan R1                                                        |

|     |                                                                                                                 |                                                                                                                                                                                                        |                   |                              |
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| 52. | Comp App (AT) (CH)<br>(Ins) No. 85/2024<br>For Urgent Listing<br>IA No. 242/2024<br>For Stay<br>IA No. 243/2024 | Infokall Enterprise<br>Solutions Ltd., Rep by<br>its Authorised<br>Signatory, Ramnath<br>Reddy Kristipati<br>Vs<br>Matta Pedda Srinivas,<br>Liquidator of<br>Bartronics Global<br>Solutions Ltd. & Anr | Ms. Prabha Prasad | Mr. T Deenadhayalan R1<br>R2 |
| 53. | Comp App (AT) (CH)<br>(Ins) No. 45/2024<br>For Stay<br>IA No. 137/2024<br>For Urgent listing<br>IA No. 138/2024 | Bhargav Kumar Reddy,<br>Suspended Director of<br>Bartronics Global<br>Solutions Ltd.<br>Vs<br>Matta Pedda Srinivas,<br>Liquidator of<br>Bartronics Global<br>Solutions Ltd. & 4 Ors                    | Mr. K Aroah       | Mr. T Deenadhayalan R1       |

### **02.00 PM**

**Note: After the matter listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

| S.No. | Case No.                                                                                                                         | Name of the Parties                                          | Counsel for Appellants | Counsel for Respondents                                                                               |
|-------|----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|------------------------|-------------------------------------------------------------------------------------------------------|
| 54.   | Comp App (AT) (CH)<br>No. 52/2024<br>For Direction<br>IA No. 794/2024<br>For Additional Docs<br>IA No. 1160, 1211 &<br>1393/2025 | Amit Sanghi & 2 Ors.<br>Vs<br>Sanghi SEZ Pvt Ltd &<br>13 Ors | Mr. Y Suryanarayana    | Mr. Yogesh Jagia<br>R1- R3, R5-R7<br>Mr. Sriram<br>Venkatavaradan- R4<br>Mr. Sharad Sanghi R13<br>R14 |

### **INSTRUCTIONS FOR SMOOTH VC HEARINGS**

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)